

*Prayanendra Kumar Singh M.A.*  
179, Barh

Declaration of Assets and Liabilities

Prayanendra Kumar Singh, son of Late Kamla Prasad Singh, aged 48 years, belonging to presently working as Bihar State Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse.

A. Details of movable assets.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S No	Description	Self	Spouse(s) Name (s)	Dependent-1 Name	Dependent-2 Name
			SULEKHA SINGH		
(i)	Cash	Rs. 64,098/-	Rs. 10,808/-		
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI, PATNA Rs 128368/ SYNDICATE BANK PATNA Rs 12802/- HDFC BANK, BARH Rs 2204/-	SYNDICATE BANK, PATNA Rs 52570/ R DEPOSIT IN SYND BANK Rs 700000/-		
(iii)	Bonds, Debentures and Shares in companies	SHARES Rs 49020/-	NIL		
(iv)	Other Financial Instruments NSS, Postal Savings, LIC, Policies, etc	LIC Rs 904208- PPF DEPOSIT RS 1296949/- SBI LIFE INSURANCE Rs 150000/-	LIC Rs 153724/- PPF DEPOSIT Rs 1274570/-		
	Motor Vehicles (details of make, etc)	CAR MARUTI DZIRE  PURCHASED 23.06.11 M. Value Rs 593820/-	NIL		
(vi)	Jewellery (give details of weight and value)  on estimated M. Value	GOLD CHAIN 20gm Rs 52000/- DIAMON RING Rs 40000/- GOLD RING STUDDO WITH STONE Rs 25300/-	GOLD 120gm Rs 221000/ KANGAN 22kt PUR 17.06.11, 81.950 gm Rs 232350/- SILVER 0.5 kg Rs 18000/-		
(vii)	Other Assets, such as values of claims/ interests	INTEREST IN HUF ASSETS TOTAL VALUE Rs 502850/- <i>(Rent and other things)</i>	PF DEPOSITS Rs. 125460/-		

*Prayanendra*

**B. Details of Immovable assets**

S.No	Description	Self	Spouse(s) Name (s)	Dependent-1 Name	Dependent-2 Name
(i)	<b>Agriculture Land</b>		SULEKHA SINGH		
	-Location(s)		MAUZA-USHAMATU,		
	-Survey number(s)	NIL	THANA-RATU,		
	-Extent(Total measu rement)		RANCHI		
	-Current market value		Khata No-51,Plot No 501,Rakba-1 acre 80 decimal Rs. 11.36.500/- M Value Rs 25.00 lac		
(ii)	<b>Non-Agriculture Land</b>				
	-Location(s)	NIL	NIL		
	-Survey number(s)				
	-Extent(Total measu rement)				
	-Current market value				
(iii)	<b>Buildings (Commercial and residential)</b>				
	-Location(s)	NIL	NIL		
	-Survey/door number(s)				
	-Extent(Total measu rement)				
	-Current market value				
(iv)	<b>Houses / Apartments,etc.</b>				
	-Location(s)	NIL	AMARKUNJ APART MENT		
	-Survey/door number(s)		FLAT NO-501,BLOCK- B,NORTH S.K.PURI		
	-Extent(Total measu rement)		2070 sq feet		
	-Current market value		Rs.25,17,954/- M Value Rs 40.00 lac		
(v)	<b>Others</b> (such as interest in property)				

INTEREST IN HUF ASSETS , TOTAL VALUE Rs 40.05 lac

*vyandla*

3 I give hereinbelow the details of my liabilities / overdues to public financial institutions and government dues:-

S.No.	Description	Name and address of Bank / Financial Institution(s) / Department(s) SULEKHA SINGH	Amount outstanding as on 31.12.2012
(a) (i)	Loans from Banks Vehicle loan from Govt	- 486,788.00	150,000.00
(ii) (a)	Loans from financial institutions		
(b)	Non Govt & Non Financial institutions Shambhu Dealers Pvt Ltd Security Deposit against Rent	5,00,000	1,00,000
(iii) a)	Government dues :- dues to departments dealing with government accommodation		
b)	dues to department dealing with supply of water		
c)	dues to department dealing with supply of electricity		
d)	dues to department dealing with telephones		
e)	dues to department dealing with government transport ( including aircrafts and helicopters)		
f)	other dues , if any		

*Sulekha Singh*

S.No.	Description	Name and address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on 31.12.2012
(b) (i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN) ]	ASST YEAR 2012-2013  PAN NO ALIPS 9575 R	
(ii)	Wealth Tax [Also indicate the assessment year upto which Wealth Tax Return filed.		
(iii)	Sales Tax [ Only in case of proprietary business ]		
(iv)	Property Tax		

4) My educational qualifications are as under:-

**[ GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION ]**

[Name of school / University and the year in which the course was completed should also be given. ]

MATRICULATION	CHATRA HIGH SCHOOL	1977
INTERMEDIATE	ST.COLOMUS COLLEGE, HAZARIBAGH	1979
GRADUATION(B.A)	DO (UNDER RANCHI UNIVERSITY)	1981

**DEPONENT**

**VERIFICATION**

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief : no part of it is false and nothing material has been concealed there from.

Verified at                      this the                      day of                      2013

**DEPONENT**

*Byamendra Singh*  
MLA, Borth  
(179)  
4-3-13